

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No.54/2015
RT CP No.78/Chd/Pb/2016**

In the matter of:

M/s Kotak Mahindra Bank Ltd.Petitioner

Versus

M/s Silver Oaks Township Pvt. Ltd.Respondent

Present: Ms.Anindita P.Katyal, Advocate for petitioner.

Learned counsel for petitioner submits that the matter is now
listed before the Hon'ble High Court of Punjab and Haryana for 09.11.2017.

The matter, therefore, adjourned to 27.11.2017.

Sd/-

(Justice R.P.Nagrath)
Member (Judicial)

October 26, 2017
subbu